

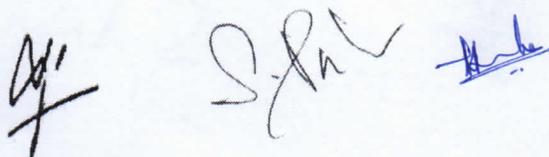
Action taken report of the Joint Committee as per the direction of the NGT passed in OA No.195 of 2021 (SZ) relating to Yele Mallappa Shetty Lake / Tank located at Basavanapura Village, K.R.Puram Hobli, Bengaluru East Taluk, Bengaluru Urban District

**Preamble:**

Sri. J.Jagan Kumar, resident of Bengaluru has filed petition/application at Hon'ble National Green Tribunal, Southern Zone (SZ), Chennai with regard to the encroachment of Yele Mallappa Shetty Lake, relocate the project of Minor Irrigation project Jack Well Pump House work. sewage is being drained into lake thereby water is being contaminated and polluted, road is also constructed encroaching into the buffer zone of the lake, though complaints have been made to the authorities, they have not taken any action and hence the same has been admitted in Hon'ble NGT (SZ) in the name of Original Application No.195 of 2021(SZ).

The Hon'ble National Green Tribunal, Southern Zone, Chennai has passed an order dated 08.09.2021 with respect to Original Application No.195 of 2021 regarding indiscriminate encroachment in Yele Mallappa Shetty Lake / Tank and its buffer zone comprised in Sy.no.63, Kurudusonnenahalli Village, Survey no.2, Veerenahalli, Survey no.29, Avalahalli Village, Sy.No.57 & 12, Hirandahalli and Sy.no.95 & 96 is a Lake/Water Tank in Bruhat Bengaluru Mahanagara Palike (BBMP) Limits and Sy.no.63 of Medahalli Village, Bidarahalli Hobli, K.R.Puram East Taluk, Bengaluru Urban District. In the said order, Hon'ble NGT has appointed a Joint Committee comprising of Deputy Commissioner, Bengaluru Urban District, Senior Officer from Ministry of Environment, Forest and Climate Change (MoEF & CC), Integrated Regional Office Bengaluru and Senior Officer from Karnataka State Pollution Control Board (KSPCB), Bengaluru and has directed this Joint Committee to inspect the area in question and submit a factual as well as action taken report, if there is any violation found and also Karnataka State Pollution Control Board has been made as Nodal Agency for co-ordination and for providing necessary logistics for this purpose.

In order to implement the Hon'ble NGT (SZ) order dated: 08.9.2021, the Karnataka State Pollution Control Board had issued an Office Memorandum vide no.PCB/31/Infra/GEN/21/3011 dated 22.09.2021 w.r.t constitution of Joint Committee consisting of the following Departments: Copy of OM is enclosed as Annexure-I.



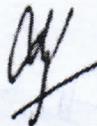
1. The Deputy Commissioner, Bengaluru Urban Dist as Joint Committee Chairman.
2. Dr. S. Prabhu, Scientist 'C', Senior Officer from the Regional Office, MoEF and CC, South Zone, Bengaluru nominated as member.
3. Smt. Rekha. R, The Zonal Senior Environmental Officer, Bengaluru East, KSPCB has nominated as member.
4. Sri D.P.Mahendra, Regional Officer, Regional Office-Mahadevapura, KSPCB has nominated as Member Convener.

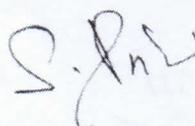
Accordingly, the preliminary meeting was conducted under the Chairmanship of the Deputy Commissioner on 24.9.2021 at the Deputy Commissioner (Bengaluru Urban District) meeting hall by calling the following Departments:

1. Special Commissioner (Solid Waste Management), BBMP, Bengaluru.
2. Chief Engineer (Projects), Bangalore Water Supply and Sewerage Board (BWSSB), Bengaluru.
3. Chief Engineer, Minor Irrigation Department, Govt. of Karnataka, Bengaluru.
4. Dr. S.Prabhu, Scientist 'C', MoEF & CC Integrated Office, South Zone, Bengaluru.
5. Senior Environmental Officer (SEO), Bengaluru (East), KSPCB, Bengaluru.
6. Tahasildar, Bengaluru East Taluk, Bengaluru.
7. Assistant Director of Land Records (ADLR), Bengaluru East Taluk,
8. Executive Officer, Taluk Panchayath, Bengaluru East Taluk, Bengaluru.

Copy of Proceedings of the said meeting dated 27.09.2021 is enclosed as **Annexure-II**. Further, as per the instructions of the Deputy Commissioner (Bengaluru Urban Dist), the spot inspection of Yele Mallappa Shetty Lake was carried out by the Joint Committee on 11.10.2021 wherein all the respondents & applicant Sri.J.Jagan Kumar also accompanied for inspection to ascertain the ground reality. The photographs taken during inspection are enclosed as **Annexure -III**.

The observation of the joint committee and action taken report, as per the direction of the Hon'ble NGT has been mentioned in detail and in this regard separate table is prepared as below.







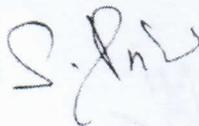
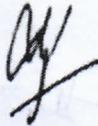
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**TABLE**

Directions No	Subject of Directions	Observations of Joint Committee as on 11.10.2021	Action taken report
1 & 2	Ascertain the extent of the water body as per the original Revenue Records & Whether encroachment has been made into the buffer zone and the lake as alleged by the applicant respectively	The Assistant Director of Land Records (ADLR), East Taluk was directed to undertake a Survey of the lake and buffer zone and submit the details showing the boundary of Lake along with map including extent of Lake, developed area, vacant land and encroachments if any inside the lake bed as per Akarband. Also, the Joint committee directed Minor Irrigation Department to take measures to remove/clear the lake encroachments and provide fencing to the lake to prevent further encroachments.	ADLR has submitted the survey sketch of Lake Mallappa Shetty Lake as per which the lake extent is 508 Acres 16 Guntas. As per the Survey Report there has been encroachment of 21 Acres 04 Guntas (by both Govt and Private parties). Copy of the survey sketch is enclosed as Annexure-IV.  An extent of 11 Acres 05 Guntas encroached for public purposes such as National Highway 75, connecting roads, STP and Navy Training Centre. These are found to be in existence for several years now and used by public.  An extent of 09 Acres 39 Guntas encroached by private parties for various purposes such as agriculture, plantation, mud filled up, layout formation etc., These private encroachments will evicted / removed following due process of law.

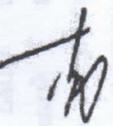
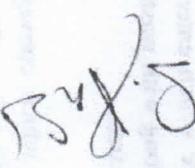
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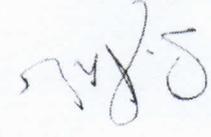
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3 & 4	<p>Whether the proposed pumping station is being constructed in the buffer zone or in the lake areas, as alleged by the applicant &amp; Whether the Irrigation department has obtained necessary clearance or permission, if any, required for establishing the lift irrigation scheme for the proposed project, on the basis of which they are now setting up the pumping station in the water body respectively.</p>	<p>Yes. Wet well has been constructed by Minor Irrigation Department within the lake area. As on date, Minor Irrigation (MI) Department has not obtained any such clearances. However, the MI Dept. informed that, they have recently applied for permission for the project to the concerned authorities. Hence, the Committee directed them to obtain necessary clearances from the concerned competent authority and submit the copy at the earliest.</p>	<p>The Minor Irrigation Department has submitted a letter dated 13.10.2021 stating that, the work of filling of 38 tanks in Hoskote Taluk, Bangalore Rural District from Medihalli BWSSB STP using 15 MLD of water and 25 MLD of water from K.R.Puram and 3 MLD from Kadugodi STP has been administratively approved for Rs.149.85 crores. The work has been entrusted to M/s. Srinivasa Constructions, Bellary. The main purpose of this project is to feed 43MLD of STP water to 38 tanks of drought prone areas of Hoskote Taluk of Bangalore Rural District which increases the underground water table which in turn benefits the agricultural lands, by increasing the water levels in open wells, bore wells located in the downstream of the tank and also drinking water bore wells. By constructing the Jack well pump house and impounding reservoir, the water storage capacity of the tank in this area is increased by 5 times as the impounding reservoir is constructed to a depth of 6mtrs from original ground level. The project has been taken up in the view of increasing the ground water table of 38 tanks situated in the drought prone area in Bangalore Rural District in the interest of general public. Also, they have requested that, in view of the above said facts, the application filed by Sri J. Jayan Kumar may be dismissed.</p>
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5	Whether there is any encroachment made into the buffer zone or lake by any private party.	As per ADLR recent survey & physical observations, few activities such as National Highway 75, connecting roads, B.W.S.S.B., STP, Navy Training Centre, Agriculture, Plantation, Mud filled and Layout formation were observed which have encroached the lake area.	Further, they have also stated that, a proposal has been submitted to the Govt. seeking approval to the estimated amount of Rs.500 lakhs prepared for providing fencing along the boundary of the tank. Hence, boundary fencing work will be taken up soon after getting approval and budget from the competent authority. Copy of the letter is enclosed as Annexure-V.
6	Whether the lake has been encroached for the purpose of depositing building debris and wastes.	Yes, Construction & demolition (C&D) waste was dumped on lake bed and a Road has also been formed within the lake area. Hence, the Committee directed BBMP & GP authority to clear the same and to submit action taken report.	The Survey clearly identifies the encroachments by the Private Parties in the lake area. An extent of 09 Acres 39 Guntas encroached by private parties for various purposes such as agriculture, plantation, mud filled up, layout formation etc., the details of the same is enclosed as Annexure-IV. These private encroachments will be evicted / removed following due process of law.  As regards encroachment in the buffer zone, the Committee has recommended to identify the encroachments by the private parties jointly by BBMP and Gram Panchayath authorities in their respective jurisdiction and to submit the details.
6	Whether the lake has been encroached for the purpose of depositing building debris and wastes.	Yes, Construction & demolition (C&D) waste was dumped on lake bed and a Road has also been formed within the lake area. Hence, the Committee directed BBMP & GP authority to clear the same and to submit action taken report.	BBMP & Gram Panchayath (GP) authorities have submitted letters dated 13.10.2021 & 16.10.2021 stating that the dumped garbage will be cleared and they will take action not to dump any solid waste around the lake/lake buffer in future, copy of the letter is enclosed as Annexure-VI.


7	Whether any untreated sewage is being let into the lake	Yes, there is entry of untreated sewage into the lake. The lake is having 5 inlets and the details are as below:	The BWSSB has submitted time bound action plan dated 16.10.2021 stating that Yelemallappachetty lake is on the Downstream side of Hebbal valley receives discharge from the of series of lakes such as Rachenahalli .Nagyara .Kalkere.Rampura . There are 02 inlet points to the lake and 01 outlet from the lake.
		<p>a. Overflow of Rampura Lake is directly entering to the lake through natural mala towards north-western side of the lake, which is the major source of water to the lake.</p> <p>b. Sewage/sullage from the Basavanapura residential area towards western side of the lake is directly connected to the lake through storm water drain which is the second major source of water to the lake.</p> <p>c. Sewage/sullage from the village area of Avalahalli &amp; Virgonagar towards eastern side.</p> <p>d. Hirandahalli area towards northern side of the lake is also directly connected to the lake.</p> <p>e. Sewage/sullage from Kurrudusomenahalli area towards southern side of the lake is also directly connected to the lake through storm water drain.</p>	<p>1. Inlet 01 from Seegehalli side which convey waste water from catchment areas of K R Puram, T C Palya, Basavanapura, Seegehalli and other surrounding areas.Sewage generated in this catchment will be conveyed partly to BasavanapurPumphouse and partly to ISMLD STP at yelemallappachetty Lake.In this inlet treated water from the KR Puram STP is let into Vengiahnakere which enters the yelemallappachetty Lake along with waste water generated from the said area.</p> <p>2. Inlet 02 from Northern side which convey water from Hebbal valley coming from Core areas, CMC areas and 110 Villages under BBMP and other surrounding areas(village panchayat ).</p>


The lake has one weir and the overflow from the said weir finally joins South Pinakini River.

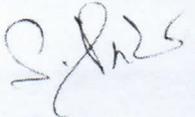
The paramount reason for pollution of Yele Mallappa Shetty Lake is sewage/sullage flowing in the storm water drains entering the said lake, rapid and large scale urbanization, change in land use pattern, under capacity of sewers, encroachment of sewers, damages to sewerage system and direct discharges from unauthorized layouts in newly formed 110 villages etc., leading to substantial quantity of sewage flowing in the storm water drains. Hence, the Committee directed the BWSSB authority to submit action plan w.r.t stoppage of entry of sewage into the lake.

Under WWM Zone, existing STPs available in Hebbal Valley for treatment of Sewage Inflow is as below:

Sl No	Name of the STP	Full Capacity of STP	Now Treating
1	Hebbal	100 MLD	75 MLD
2	Rajacanal (Two STPs of 40 MLD capacity each)	80 MLD	80 MLD
3	Horamavu	20 MLD	20 MLD
4	K R Puram (Old)	20 MLD	20 MLD
	K R Puram (New)	20 MLD	15 MLD
	Yellamallapa (the City Lake)	15 MLD	15 MLD
	<b>Total Capacity)</b>	<b>255 MLD</b>	<b>225 MLD</b>

BWSSB has taken all necessary action to utilise the full capacity of the plant by linking the point and non points sources from entering into the drain before December-2022.

8	<p>Ascertain the quality of water and if it is contaminated to trace out the source and suggest appropriate remedial measures to restore the same to its original position.</p>	<p>KSPCB is monitoring the lake water quality on monthly basis and water quality conforms to Class D- Propagation of Wild Life, Fisheries &amp; Class E- Irrigation, Industrial Cooling, Controlled Waste Disposal.</p>	<p>Further, the BWSSB has submitted the short term &amp; Long term measures to prevent the entry of sewage into Yele Mallappa Shetty Lake and requested time till December-2022 to carry out short term measures and time till the end of December-2027 to carry out Long term measures, Copy of the letter is enclosed as Annexure-VIII.</p>
9	<p>Whether any damage has been caused to environment on account of the alleged illegal activities and if so, what is the quantum of compensation to be recovered from the persons who have caused the damage, apart from suggesting the remedial measures to restore the damage caused to environment and the cost required for this purpose.</p>	<p>The paramount reason for pollution of Yele Mallappa Shetty Lake is as explained above at Sr.No.7. Further, the BWSSB authority informed the Committee that the work of providing Underground Drainage system to 110 villages along with providing terminal Sewage Treatment Plants (STP) will be completed only by the year 2025. Hence, the Committee opined that identification of individual polluters and levying of compensation for causing damage to the environment at this stage will be difficult and not preferable.</p>	<p>Measures will be taken to identify the polluters and notices will be issued.</p>


After the Joint Committee inspection of Yele Mallappa Shetty Lake for ascertaining the ground reality and after verification of action taken reports submitted by the authorities, the Committee has derived certain Short/Medium term & Long term Remedial measures with respect to restoration of the lake to its original position which is as below:

Recommendation of the Joint Committee about the remedial measures:

The joint committee discussed in detail and recommended Short/Medium Term Remedial measures to restore the lake are as follows:

Sl No.	Activity	Department Concerned
1	Removal of lake bed encroachment.	Minor irrigation & Revenue Department
2	Stop dumping of C & D waste	Minor Irrigation, BBMP & Gram Panchayath
3	Providing Fencing to the lake	Minor Irrigation Department

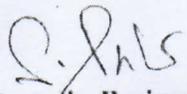
Similarly, the Joint Committee recommended Long term Remedial measures to restore the lake are as follows:

Sl No.	Activity	Department Concerned
1	Rejuvenation of Yele Mallappa Shetty Lake by ensuring free passage of water (by restoring storm water drains, waste weirs, freeing of all debris).	Minor Irrigation, BBMP & BWSSB.
2	Prevention/Regulation of further encroachment within lake buffer zone	Minor Irrigation, Revenue, BBMP & Gram Panchayath
3	Stoppage of untreated sewage inflow	BWSSB & Gram Panchayath
4	Removal of C & D waste on lake bed	Minor Irrigation, BBMP & Gram Panchayth
5	The Minor Irrigation Department should ensure the treated sewage meets norms prescribed by KSPCB/CPCB before pumping to the lakes.	Minor Irrigation and BWSSB.
6	The Ground water quality near the pumping station and in & around Hosakote lake needs to be monitored periodically and reported to KSPCB.	Minor Irrigation and KSPCB.

Hence, we submit this report along with Annexure I to VIII before the Hon'ble National Green Tribunal (South Zone) for kind consideration.

  
**Deputy Commissioner**  
 (Bangalore Urban District)  
 and Chairman of the Joint Commit

  
**Senior Officer from the KSPCB,**  
 Bangalore & Joint Committee Member

  
**Senior Officer from the Regional Office,**  
 MoEF & CC, Integrated Office, Bangalore  
 & Joint Committee Member



## ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

### Karnataka State Pollution Control Board

“ಪರಿಸರ ಭವನ”, 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ. 49, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು - 560 001, ಕರ್ನಾಟಕ ರಾಜ್ಯ, ಭಾರತ

“Parisara Bhavan”, 1st to 5th Floor, # 49, Church Street, Bangalore - 560 001, Karnataka State, India

No. PCB/31/Infra/GEN/21/ 3011

Date: 22 SEP 2021

#### OFFICE MEMORANDUM

**Sub:** Constitution of Joint Committee to obtain the present status regarding the indiscriminate encroachment in the Yele Mallappa Shetty Lake/Tank and its buffer zone comprised in Survey No.63, Kurudusonnenahalli Village, Survey no. 2, Veerenahalli, Survey No.29, Avalahalli Village, Survey No.57 and 12, Hirandahalli and Survey No.95 and 96 is a Lake/Water Tank in Bruhat Bengaluru Mahanagara Palike (BBMP) Limits and Survey No.63 of Medahalli Village, Bidarahalli Village, Hobli, K.R. Puram East Taluk and Bangalore Urban District – reg.

**Ref:** National Green Tribunal, Southern Zone, Chennai order dated: 08.09.2021 in respect of OA No. 195 of 2021 (SZ).

\*\*\*\*\*

#### **Preamble:**

The Hon'ble National Green Tribunal, Southern Zone, Chennai has passed an order Dated: 08.09.2021 regarding the indiscriminate encroachment in the Yele Mallappa Shetty Lake/Tank and its buffer zone comprised in Survey No.63, Kurudusonnenahalli Village, Survey no. 2, Veerenahalli, Survey No.29, Avalahalli Village, Survey No.57 and 12, Hirandahalli and Survey No.95 and 96 is a Lake/Water Tank in Bruhat Bengaluru Mahanagara Palike (BBMP) Limits and Survey No.63 of Medahalli Village, Bidarahalli Village, Hobli, K.R. Puram East Taluk and Bangalore Urban District.

In view of the above, the Hon'ble National Green Tribunal, Southern Zone, Chennai Chennai order dated: 08.09.2021 in respect of OA No. 195 of 2021 (SZ) appointed a Joint Committee consisting of Officers from the following Departments;

Sl. No.	Name & Designation	Details	Members
1.	The Deputy Commissioner, Bengaluru Urban District, KG Road, Near District Registrar Office Ambedkar Veedhi, Sampangi Rama Nagara, Bengaluru, Karnataka 560009.	Chairman	Chairman
2.	Senior Officer from the Regional Office, Ministry of Environment, Forest & Climate Change, South Zone Office, E-3/240, Kendriya Sadan, 4 <sup>th</sup> Floor, E&F Wings, 17 <sup>th</sup> Main Road, 2 <sup>nd</sup> Block, Koramangala, Bengaluru – 560 034.	Member	Dr. S Prabhu Scientist-C/Deputy Director - appointed by MOEF

3.	The Zonal Senior Environmental Officer- <b>Bengaluru South</b> , KSPCB, NisargaBhavan, Thimmaiah Road, 7th D Main Rd, Shivanagar, Bengaluru, Karnataka 560079	Member	R. Rekha, nominated by KSPCB
4.	The Environmental Officer, Regional Officer – Mahadevapura, KSPCB, NisargaBhavan, Thimmaiah Road, 7th D Main Rd, Shivanagar, Bengaluru, Karnataka 560079	Convener	Sri. D.P. Mahendra, Regional Officer nominated by KSPCB

The Committee shall inspect the area to ascertain the extent of the water body as per the original Revenue records, Whether encroachment has been made into the Buffer Zone and the lake as alleged by the applicant, Whether the proposed pumping station is being constructed in the buffer zone or in the lake area, as alleged by the applicant, Whether the Irrigation Department has obtained necessary clearance or permission, if any, required for establishing the lift irrigation scheme for the proposed project, on the basis of which they are now setting up the pumping station in the water body, Whether there is any encroachment made into the buffer zone or lake, Whether the lake has been encroached for the purpose of depositing building debris and wastes and, Whether any untreated sewage is being let into the lake, ascertain the quality of water, contaminated to trace out the source and if it is and suggest appropriate remedial measures to restore the same to its original position, Whether any damage has been caused to environment on account of the alleged illegal activities and if so, what is the quantum of compensation to be recovered from the persons who have caused the damage, apart from suggesting the remedial measures to restore the damage caused to environment and the cost required for this purpose and submit the present status report at the earliest.

It is requested to nominate the Officers from your department to conduct inspection. The matter may be treated as '**most urgent**' since KSPCB is the Nodal agency for co-ordination and is required to submit the **Joint Inspection report within 24.09.2021, the same shall be submitted to the Hon'ble NGT on or before 22.10.2021.**

**Encl.: NGT order dated: 08.09.2021 in respect of OA No. 195 of 2021 (SZ).**

Sd/-  
**CHAIRMAN**

**KARNATAKA STATE POLLUTION CONTROL BOARD**

To,

1. The Deputy Commissioner,  
Bengaluru Urban District,  
KG Road, Near District Registrar Office  
Ambedkar Veedhi, Sampangi Rama Nagara,  
Bengaluru, Karnataka 560009.
2. Ministry of Environment Forest & Climate Change,  
South Zone Office, E-3/240, Kendriya Sadan,  
4<sup>th</sup> Floor, E&F Wings, 17<sup>th</sup> Main Road, 2<sup>nd</sup> Block,  
Koramangala, Bengaluru – 560 034

3. The Zonal Senior Environmental Officer,  
KSPCB, NisargaBhavan,  
Thimmaiah Road, 7th D Main Rd,  
Shivanagar, Bengaluru, Karnataka 560079.
4. The Environmental Officer,  
Regional Office, Mahadevapura  
KSPCB, NisargaBhavan,  
Thimmaiah Road, 7th D Main Rd,  
Shivanagar, Bengaluru, Karnataka 560079.

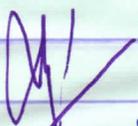
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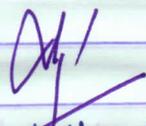
1. The Zonal Senior Environmental Officer, Bengaluru South instructed to co-ordinate for conducting the Joint inspection along with representatives of above organizations immediately and to submit the Joint inspection report on top priority and since it is required to forward it to the Hon'ble NGT within the stipulated time.
2. The Environmental Officer, Regional Office, Mahadevapura, Karnataka State Pollution Control Board, is instructed to co-ordinate with the ZSEO, Bengaluru South for conducting Joint inspection along with all the Departments mentioned above to submit the report within **24.09.2021**.
3. Case File

  
**Senior Environmental Officer**  
**Infrastructure**



Attendance for the preliminary meeting held under the  
Chairmanship of Deputy Commissioner, Bangalore Urban  
Dist. Wrt. Hon'ble NGT (SZ) direction dt. 08.09.2021  
in respect of OA No. 195/2021 at Deputy Commissioner  
Office Meeting Hall on 24.09.2021 @ 12.30 Noon.

  
1) Sri J. Mangalath IAS.  
Deputy Commissioner  
Bangalore Urban Dist.

  
Chairman of Hon'ble NGT Joint  
Committee and Deputy Commissioner  
Bangalore Urban Dist  
Presiding Officer

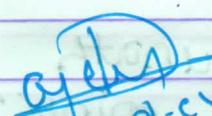
Members

2) Special Commissioner (SWM)  
BBMP, Bangalore

3) Chief Engineer (Projects)  
BWSSB, Bangalore

4) Chief Engineer (Minor Irrigation)  
Govt of Karnataka, Bangalore

  
K. E. Kumar  
(20559588)

  
K. E. Kumar  
9945518971  
9945518971

N. Nayak  
8762051904

6) Sri Ajith Rai  
Tahasiladar  
Bangalore East Taluk.

Pu

7) Sri Santosh  
ADLR, Bangalore East Taluk

L.H.H.

8) Dr. S. Prabhu  
Scientist "C"  
MOEF & CC  
South-Region. Office, Bangalore

S. Prabhu

9) Sri Manjunath  
Executive Officer  
Taluk panchayats  
Bangalore East Taluk

S. Manjunath  
Sohan Imran  
manager  
T.P. Co  
9538166481

10) Sri D.P. Mahendra  
Environmental Officer  
K.S.P.C.A. Re-Mahadevapur

M. Mahendra  
Members Convener

11) Manjunath N.S.  
AEE minor irrigation.  
Rural sub division

M. Manjunath

12) ESWARAPPA  
A.S. Z.P. Bang. Urban

E. Swarappa  
24/09/21  
9481193755

**Proceedings of the Preliminary Meeting held under the Chairmanship of Deputy Commissioner(Bangalore Urban District) at Deputy Commissioner(Bangalore Urban District) Meeting Hall at 12.30 Noon in respect of Hon'ble NGT(SZ) OA No.195/2021 directions dated: 8.9.2021.**

Officers attended : List enclosed as per Annexure-I.

**Preamble:**

Mr J.Jagan Kumar, resident of Bangalore has filed petition at National Green Tribunal, Southern Zone, Chennai with regard to the encroachment of Yelemallappachetty Lake, relocate the project of Minor Irrigation project Jack Well Pump House work, sewage is also being drained into lake thereby water is being contaminated and polluted the water quality, road is also constructed encroaching into the buffer zone of the lake, though complaints have been made to the authorities, they have not taken any action and hence the same has been admitted in Hon'ble NGT(SZ) in the name of Original Application No.195 of 2021(SZ).

In this regard Hon'ble NGT(SZ) in its order dated: 8.9.2021 directed to ascertain the genuineness of the allegations made in the application regarding the indiscriminate encroachment in the Yel Mallappa Shetty Lake/Tank and its buffer zone comprese in Survey No.63 of Kurudosnnenahalli vilalge, Survey No.2 of Veerenahalli, Survey No.29 of Avalahlli village, Survey No.57 and 12 of Hirandahalli and Survey No.95 and 96 is aLake /Water Tank in ruhat Bangalore Mahanagar Palike(BBMP) limits and Survey No.63 of Medahalli vilalge, Bidarahalli Hobli, K.R.Puram Easte Taluk and Bangalore Urban District. Also they feel to appoint a **joint committee** comprising of **Deputy Commissioner, Bangalore Urban District, Senior Officer from MoEF and CC, Regional Office Bangalore and Senior Officer from KSPCB, Bangalore** to inspect the area in question and submit the factual as well as action taken report if there is any violation found and report to be submitted within

22.10.2021 and also Karnataka State Pollution Control Board has been made as Nodal Agency for co-ordination and for providing necessary logistics for this purpose.

In order to implement the Hon'ble NGT(SZ) order dated: 8.9.2021, the Karnataka State Pollution Control Board has constituted a Joint Committee vide letter No.PCB/31/Infra/GEN/21/3011 dated: 22.9.2021, consists of the following Departments:

1. The Deputy Commissioner, Bangalore Urban Dist as Joint Committee Chairman.
2. Dr. S. Prabhu, Scientist 'C', Senior Officer from the Regional Office, MoEF and CC, South Zone, Bangalore nominated as member.
3. Smt Rekha R, The Zonal Senior Environmental Officer, Bangalore East, KSPCB has nominated as member.
4. Sri D.P.Mahendra, Regional Officer, RO-Mahadevapura, KSPCB as nominated as Member Convener

Accordingly, the preliminary meeting has been conducted under the Chairmanship of the Deputy Commissioner scheduled on 24.9.2021 at 12.30 Noon at the Deputy Commissioner(Bangalore Urban District) Meeting Hall by calling the following Departments:

1. Special Commissioner(Solid Waste Management), BBMP, Bangalore.
2. Chief Engineer(Projects), BWSSB, Bangalore.
3. Chief Engineer, Minor Irrigation Department, Govt of Karnataka, Bangalore.
4. Dr. S.Prabhu, Scientist 'C', MoEF &CC Integrated Office, South Zone, Bangalore.
5. Senior Environmental Officer, Bangalore(East), KSPCB, Bangalore.
6. Tahasildar, Bangalore East Taluk, Bangalore.
7. Asst. Director of Land Records, Bangalore East Taluk,
8. Executive Officer, Taluk Panchayath, Bangalore East Taluk, Bangalore.

All the officers from the various departments have been attended the meeting (as listed in Annexure-I).

The Member Convener, Regional Officer, RO-Mahadevapura, KSPCB has welcomed the Chairman and the members & other officers attended the meeting and briefed about the Hon'ble NGT(SZ) directions in respect of OA No.195/2021 dated: 8.9.2021 with respect to the Yele Mallappa Shetty Lake encroachment, Minor Irrigation Department installed the Jack Well Pump House station, Sewage flowing into the Lake etc as the petition filed by the Sri J.Jagan Kumar, resident of Bangalore at NGT(SZ), Chennai.

The Chairman of the Joint Committee who presided the meeting has asked the Assistant Director of Land Records, Bangalore East Taluk to brief about the action taken about the surveying and mapping of entire Yele Mallappa Shetty Lake. The ADLR present in the meeting informed that during 2016 for Koliwad Committee the survey work was done and prepared the map showing the boundary of Yele Mallappa Shetty Lake. After hearing the Presiding Officer has directed the ADLR to undertake fresh survey of Yele Mallappa Shetty Lake showing the boundary of Lake as well as the demarcating the Buffer Zone and submit the report in English along with map which including extent of Lake as per Akaraband to the Joint Committee within a week time.

The Presiding Officer has informed about 50 % of the Lake comes in BBMP limits even the entire Lake comes under Minor Irrigation Department and call the BBBMP (Lakes) authorities also for next meeting. Also the Presiding Officer asked the KSPCB Officers about the industrial effluent joining the Lake. The Senior Environmental Officer, Bangalore East from KSPCB present in the meeting informed that only Cipla Ltd is the major unit near the Yele Mallappa Shetty Lake and they have adopted Zero Liquid Discharge (ZLD) concept and they are not discharging any type of effluent into the said Lake. The Senior Environmental Officer also informed that Board has issued the notices to various departments viz; BBMP, BWSSB, Revenue Authorities, Minor Irrigation Department and Gram Panchayath PDOs of Avalahalli and Kithaganoor about the stopping of encroachment, entry of sewage and rejuvenation of Lake.

Further, the Presiding Officer asked BWSSB authorities regarding entry of sewage into the Lake and submit the action taken report in this regard including 110 villages project for the next meeting.

The Minor Irrigation Department officers present in the meeting informed that this Lake comes in KC Valley Project. The Jack Well Pumping Station installed at the edge of Yele Mallappa Shetty Lake towards Medahalli BWSSB 15 MLD STP in order to pump the treated sewage from this STP to fill the Hosakote Lake and other 38 Lakes around Hosakote. This pumping station will not affect the storage of water in the Lake and due to lifting this treated sewage to fill up the Hosakote lake and other 38 lakes around Hosakote will improve the ground water table and this project is not a Major Irrigation project .

The Presiding Officer instructed the Tahsildar, Bangalore East Taluk should identify the encroachment of the Lake and submit the action plan for evicting the same within next meeting .

The Presiding Officer asked the KSPCB and MoEF & CC officers to submit the anlysis report of Yele Mallappa Shetty Lake water in next meeting.

**Finally, the Presiding Officer directed as follows:**

Within 30<sup>th</sup> of September 2021 the date for joint inspection of Yele Mallappa Shetty Lake will be fixed up .

The meeting was concluded with vote of thanks from the Environmental Officer, KSPCB, Member Convener to the Chairman of the Joint Committee and Other officers present in the meeting from other departments.

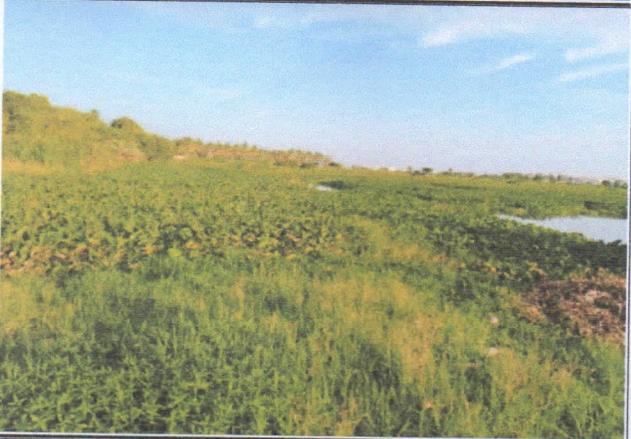
  
(Presiding Officer)  
**Deputy Commissioner(Bangalore Urban Dist.) &  
Chairman Joint Committee as per Honble NGT(SZ)  
in respect of OA No.195/2021.**  
*100/2219*

**To,**

1. Special Commissioner(Solid Waste Management), BBMP, Bangalore for information and necessary action.
2. Chief Executive Officer(Zilla Panchayath), Bangalore for information and necessary action.
3. Chief Engineer(Lakes) BBMP, Bangalore for information and necessary action.
4. Chief Engineer(Projects), BWSSB, Bangalore, for information and necessary action.
5. Chief Engineer, Minor Irrigation Department, Govt of Karnataka, Bangalore, for information and necessary action.
6. Dr. S.Prabhu, Scientist 'C', MoEF &CC Intigrated Office, South Zone, Bangalore, for information and necessary action.
7. Senior Environmental Officer, Bangalore(East), KSPCB, Bangalore, for information and necessary action.
8. Tahasildar, Bangalore East Taluk, Bangalore for information and necessary action.
9. Executive Officer, Taluk Panchayath, Bangalore East Taluk, Bangalore, for information and necessary action.
10. The Environmental Officer, RO-Mahadevapura, KSPCB, Bangalore for inforation for information and necessary action.
11. Asst. Director of Land Records, Bangalore East Taluk for information and necessary action.
12. Office file.

Annexure-III.

Photographs taken during Joint Committee inspection of Yele Mallappa Shetty Lake on 11.10.2021





**C&D waste dumping in lake area towards West side**



**C&D and SW waste dumping in lake area towards West side of the lake**



**Compound wall of private layout towards North-East side of the lake**



**C&D and SW waste dumping in lake area towards West side of the lake (near BWSSB STP)**

**Photographs taken during Joint Committee inspection of Yele Mallappa Shetty Lake on 11.10.2021**

A - IV  
ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ನಂ. ಭೂ.ಸ.ನಿ/ಪೂರ್ವ/ಇತರೆ/260/2021-22

ಭೂದಾಖಲೆಗಳ ಸಹಾಯಕ ನಿರ್ದೇಶಕರವರ ಕಛೇರಿ  
ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಕೆ.ಆರ್.ಪುರ.

ಬೆಂಗಳೂರು. ದಿನಾಂಕ: 13-10-2021.

ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು,  
ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ,  
ಬೆಂಗಳೂರು.

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕಿನ, ಹಳೇ ಮದ್ರಾಸ್ ರಸ್ತೆಯಲ್ಲಿರುವ ಎಲೆ ಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆ ಮತ್ತು ಸುತ್ತಮುತ್ತಲಿನ ಅಳತೆ ಮಾಡಿ ನಕ್ಷೆ ಸಲ್ಲಿಸುವ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ: 1. ತಮ್ಮ ಕಛೇರಿಯ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ದಿನಾಂಕ:24.09.2021 ರಂದು ನಡೆದ ಸಭೆಯ ನಡವಳಿಗಳು ದಿನಾಂಕ:27.09.2021.
2. ಪರಿಸರ ಅಧಿಕಾರಿ ಹಾಗೂ ಸದಸ್ಯ ಸಂಚಾಲಕರು ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ-ಮಹದೇವಪುರ ರವರ ಪತ್ರದ ಸಂಖ್ಯೆ:ಕರಾಮಾನಿಮಂ/ಪ್ರಾ.ಕ.ಮಪು/2021-22/707, ದಿನಾಂಕ: 08-10-2021.

\*\*\*\*\*

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕಿನ ಹಳೇ ಮದ್ರಾಸ್ ರಸ್ತೆಯಲ್ಲಿರುವ ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆ ಹಾಗೂ ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರದೇಶವನ್ನು ಒತ್ತುವರಿಯಾಗಿದ್ದಲ್ಲಿ ನಕ್ಷೆ ಮತ್ತು ವರದಿಯನ್ನು ಉಲ್ಲೇಖ(1) ರಂತೆ ಸಲ್ಲಿಸಲು ಸೂಚಿಸಿದ ಮೇರೆಗೆ ಹಾಗೂ ಸದರಿ ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆ ಹಾಗೂ ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರದೇಶಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕ್ರಮವಹಿಸಲು ಉಲ್ಲೇಖ(2) ರ ಕೋರಿಕೆಯಂತೆ, ಅಳತೆ ಮಾಡಿ ನಕ್ಷೆಯೊಂದಿಗೆ ವರದಿ ಸಲ್ಲಿಸಲು ಪ್ರಕರಣವನ್ನು ಭೂಮಾಪಕರಿಗೆ ಹಂಚಿಕೆ ಮಾಡಲಾಗಿ, ಭೂಮಾಪಕರು ಹಳೇ ಮದ್ರಾಸ್ ರಸ್ತೆಯಲ್ಲಿರುವ ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆ ಹಾಗೂ ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರದೇಶವನ್ನು ಅಳತೆ ಮಾಡಿದ್ದು, ಸದರಿ ಅಳತೆಯಂತೆ ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಯು ಹಿರಂಡಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.95 ಮತ್ತು 96, ಮೇಡಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ. 63, ಆವಲಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.12 ಮತ್ತು 57, ವೀರೇನಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.29, ಕುರುಡುಸೊಣ್ಣೇನಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.2 ರ ಕೆರೆಗಳನ್ನು ಹೊಂದಿದ್ದು, ಈ ಬಾಬು ಅಳತೆ ಮಾಡಿ ಸವಿವರವಾದ ಒತ್ತುವರಿ ವಿವರಗಳನ್ನು ಹೊಂದಿರುವ ನಕ್ಷೆಯನ್ನು ತಯಾರಿಸಿದ್ದು, ಸದರಿ ನಕ್ಷೆಯನ್ನು ಈ ಕೂಡ ಲಗತ್ತಿಟ್ಟು ಮುಂದಿನ ಕ್ರಮಕ್ಕಾಗಿ ತಮ್ಮ ಅವಗಾಹನೆಗೆ ಸಲ್ಲಿಸಿದೆ.

ಸಹಿ/-

ಭೂದಾಖಲೆಗಳ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು  
ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು  
ಬೆಂಗಳೂರು

ಪ್ರತಿಯನ್ನು:

- 1) ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳ ತಾಂತ್ರಿಕ ಸಹಾಯಕರು ಹಾಗೂ ಪದನಿಮಿತ್ತ ಭೂದಾಖಲೆಗಳ ಉಪ ನಿರ್ದೇಶಕರು, ಜಿಲ್ಲಾಧಿಕಾರಿಗಳ ಕಛೇರಿ, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಬೆಂಗಳೂರು ರವರ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.
- 2) ತಹಶೀಲ್ದಾರ್, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಕೆ.ಆರ್.ಪುರ ರವರ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.
- 3) ಪರಿಸರ ಅಧಿಕಾರಿ ಹಾಗೂ ಸದಸ್ಯ ಸಂಚಾಲಕರು ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ, ಬೆಂಗಳೂರು, ಮಹದೇವಪುರ, "ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, 7ನೇ 'ಡಿ' ಕ್ರಾಸ್, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 079 ರವರಿಗೆ ಮುಂದಿನ ಕ್ರಮಕ್ಕಾಗಿ ರವಾನಿಸಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ

13/10/2021

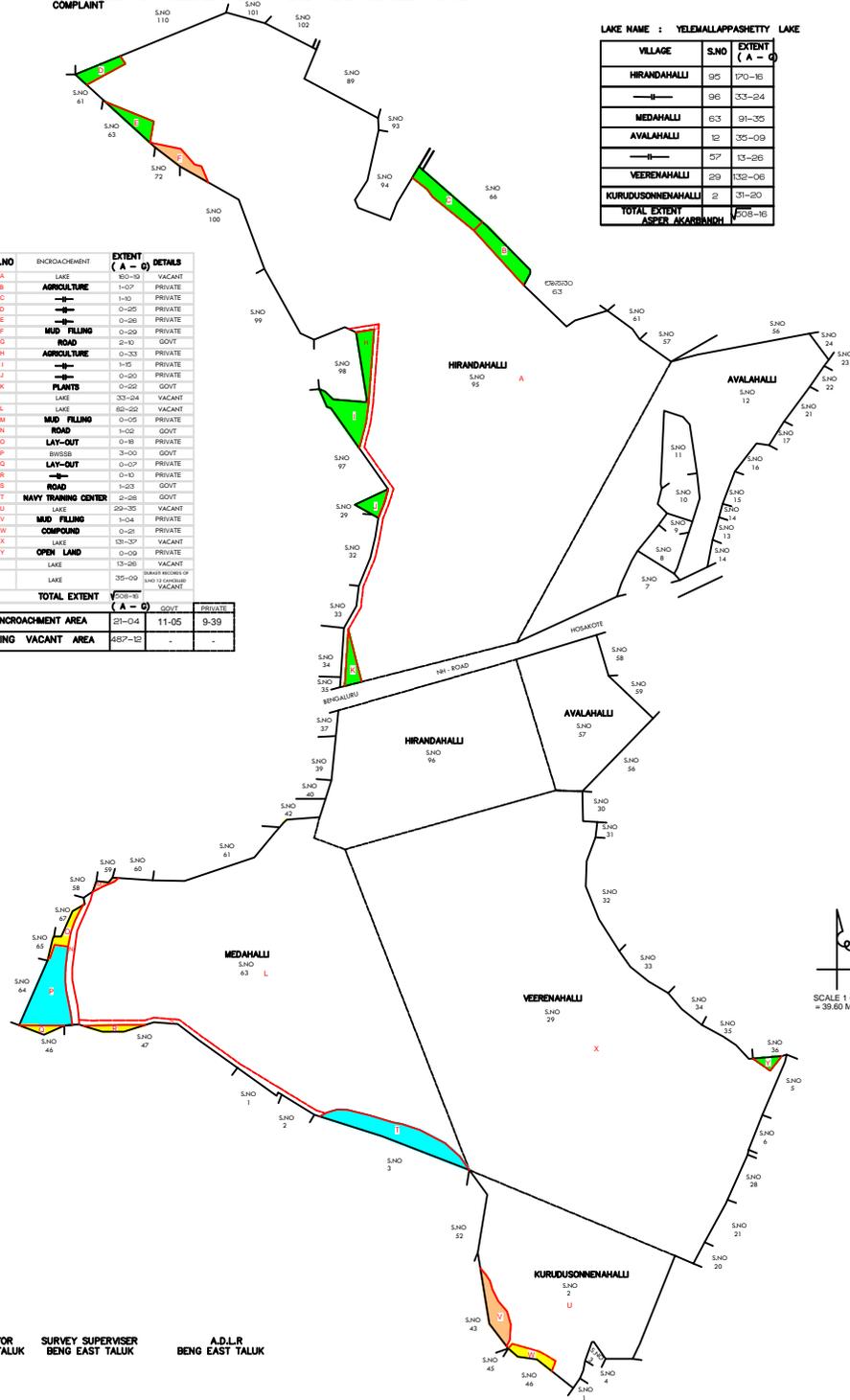
SURVEY SKETCH OF YELEMALLAPPASHETTY LAKE AS PER D.C ORDER OF N.G T COMPLAINT

LAKE NAME : YELEMALLAPPASHETTY LAKE

VILLAGE	S.NO	EXTENT (A - Q)
HIRANDAHALLI	95	170-18
---	96	33-24
MEDAHALLI	63	91-35
AVALAHALLI	12	35-09
---	27	13-28
VEERENAHALLI	29	132-05
KURUDUSONNEAHALLI	2	31-20
<b>TOTAL EXTENT AS PER COMPLAINT</b>		<b>1708-18</b>

S. NO	VILLAGE	S.NO	B.NO	ENCROACHMENT	EXTENT (A - Q)	DETAILS
1	HIRANDAHALLI	95	A	LAKE	30-19	VACANT
2	---	---	B	AGRICULTURE	1-07	PRIVATE
3	---	---	C	---	1-10	PRIVATE
4	---	---	D	---	0-25	PRIVATE
5	---	---	E	---	0-28	PRIVATE
6	---	---	F	MUD FILLING	0-20	PRIVATE
7	---	---	G	ROAD	2-10	GOVT
8	---	---	H	AGRICULTURE	0-33	PRIVATE
9	---	---	I	---	1-15	PRIVATE
10	---	---	J	---	0-20	PRIVATE
11	---	---	K	PLANTS	0-22	GOVT
12	---	96	---	LAKE	33-24	VACANT
13	MEDAHALLI	63	L	LAKE	82-22	VACANT
14	---	---	M	MUD FILLING	0-05	PRIVATE
15	---	---	N	ROAD	1-02	GOVT
16	---	---	O	LAY-OUT	0-18	PRIVATE
17	---	---	P	BUSSES	3-00	GOVT
18	---	---	Q	LAY-OUT	0-07	PRIVATE
19	---	---	R	---	0-10	PRIVATE
20	---	---	S	ROAD	1-23	GOVT
21	---	---	T	NAVY TRAINING CENTER	2-28	GOVT
22	KURUDUSONNEAHALLI	2	U	LAKE	20-25	VACANT
23	---	---	V	MUD FILLING	1-04	PRIVATE
24	---	---	W	COMPOUND	0-20	PRIVATE
25	VEERENAHALLI	29	X	LAKE	131-37	VACANT
26	---	---	Y	OPEN LAND	0-00	PRIVATE
27	AVALAHALLI	12	---	LAKE	13-28	VACANT
28	---	---	---	LAKE	35-09	VACANT

TOTAL EXTENT	(A - Q)	GOVT	PRIVATE
ENCROACHMENT AREA	21-04	11-05	9-39
REMAINING VACANT AREA	457-12	-	-



SCALE 1 CM = 39.60 MTS

PREPARED BY  
 SURVEYOR BENG EAST TALLUK  
 SURVEY SUPERVISOR BENG EAST TALLUK  
 A.D.L.R BENG EAST TALLUK

**Action taken report for Original Application No.195 of 2021 (SZ)**

Sl. No.	Observations	Compliance
1	<p>The grievance in this application is regarding the indiscriminate encroachment in the YeleMallappashetty Lake/Tank and its buffer zone which is situated in Survey No.63, Kurudusonnenahalli village, Survey No.2, Veerenahalli, Survey No.29, Avalahalli village, Survey No.57 and 12, Hirandahalli and Survey No.95 and 96 is a Lake/Water Tank in Bruhat Bengaluru MahanagaraPalike (BBMP) Limits, as a part of YeleMallappaShetty lake/Tank in Survey No.63 of Medahalli village, Bidarahalli Village Hoblik.R.Puram, East Taluk and Bangalore Urban District.</p>	<p>Hoskote taluk is situated in Bangalore rural district. Hoskote taluk is a drought prone area. Ground water table has been decreased to below 1500 feet. Success rate of borewell in summer depleted to 50%. There is scarcity for drinking water in this taluk. Considering all these above factors Government of Karnataka has approved the LIS Scheme to fill the tanks with secondary treated water to increase ground water static level.</p> <p>The work of Filling of 38 tanks in Hoskote taluk, Bangalore Rural District from Medihalli STP using 15 MLD of secondary treated water and 25 MLD of secondary treated water from K.R.Puram and 3 MLD of secondary treated water from Kadugodi STP has been administratively approved for Rs.149.85 crores. The work is tendered and is in progress.</p> <p>The main purpose of this project is to feed 43MLD of STP water to 38 tanks of drought prone areas of Hoskote taluk of Bangalore</p>

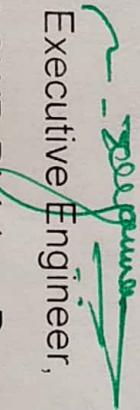
Rural District which increases the under ground water table which in turn benefits the agricultural lands, by increasing the water levels in openwells borewells located in the downstream of the tank. And also drinking water borewells.

By constructing the jackwell pumphouse and impounding reservoir the water storage capacity of the tank in this area is increased by 5 times as the impounding reservoir is constructed to a depth of 6mtrs from original ground level. Hence water storage capacity of tank is not reduced

The project has been taken up in the view of increasing the ground water table by filling 38 tanks situated in the drought prone area in Bangalore Rural District in the interest of general public.

Similar to this project KC Valley LIS Scheme is role model scheme in Karnataka where nearly 100 tanks in kolar district is filled with secondary treated water, that has improved underground static water level to a depth 500 to 600 feet in tank filling areas. This has reduced water scarcity in this district.

2	<p>According to the applicant neither the Minor Irrigation Department, nor the private parties are entitled to encroach into the water body.</p>	<p>In the view of above, application filed by Shri Jagan Kumar may be dismissed.</p> <p>A proposal has been submitted to the Govt. seeking approval to the estimate amounting to Rs:500 lakhs prepared for providing fencing along the boundary of the tank.</p> <p>Hence, boundary fencing work will be taken up soon after getting approval from the competent authority.</p>
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Executive Engineer,

MI and GWD Division, Bangalore



ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ  
ಜಂಟಿ ಆಯುಕ್ತರು, ಮಹದೇವಪುರ ವಲಯ, ಬೆಂಗಳೂರು-48.

ಸಂಖ್ಯೆ: ಬಿ.ಬಿ.ಎಂ.ಪಿ/ಜಂ.ಆ/ಮ.ವ/ಪಿ.ಆರ್/ /21-22

ದಿನಾಂಕ:- 18-10-2021

ರವರಿಗೆ,

ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು,  
ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ,  
ಬೆಂಗಳೂರು-560001.

ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕ್ ಹಳೆ ಮದ್ರಾಸ್ ರಸ್ತೆಯಲ್ಲಿರುವ ಎಲೆಮಲ್ಲಪ್ಪ ಶೆಟ್ಟಿ ಕೆರೆ ಕುರಿತು ಶ್ರೀ ಜಿ.ಜಗನ್‌ಕುಮಾರ್ ರವರು ನೀಡಿರುವ ದೂರಿನನ್ವಯ ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ರವರು ದಿನಾಂಕ:11.10.2021 ರಂದು ತಪಾಸಣೆ ನೀಡಿದ ಸಂದರ್ಭದಲ್ಲಿ ಸೂಚಿಸಿದಂತೆ ಮಾಹಿತಿ ನೀಡುವ ಕುರಿತು.

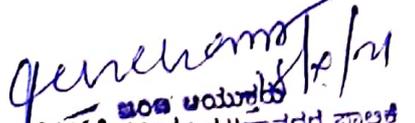
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ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕ್ ಹಳೆ ಮದ್ರಾಸ್ ರಸ್ತೆಯಲ್ಲಿರುವ ಎಲೆಮಲ್ಲಪ್ಪ ಶೆಟ್ಟಿ ಕೆರೆ ಕುರಿತು ಶ್ರೀ ಜಿ.ಜಗನ್‌ಕುಮಾರ್ ರವರು ನೀಡಿರುವ ದೂರಿನನ್ವಯ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಪೀಠದ ಪ್ರಕರಣ ಒ.ಎ ಸಂಖ್ಯೆ:195/2021 ರ ದಿನಾಂಕ:08.09.2021 ರ ನಿರ್ದೇಶನದಂತೆ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಲು ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ರವರು ತಪಾಸಣೆ ನೀಡಿ ಸಭೆಯನ್ನು ನಡೆಸಲಾಗಿದ್ದು, ಅದರಂತೆ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವ ಎಲೆಮಲ್ಲಪ್ಪ ಶೆಟ್ಟಿ ಕೆರೆಯ ಸುತ್ತಮುತ್ತಲಿನ ಹಾಗೂ ಕೆರೆ ಅಂಗಳದಲ್ಲಿ ಶೇಖರಣೆಯಾಗಿರುವ ಕಟ್ಟಡದ ಭಗ್ನಾವಶೇಷಗಳನ್ನು (ಡೆಬ್ರೀಸ್) ಈಗಾಗಲೇ ಭಾಗಾಶಃ ತೆರವುಗೊಳಿಸಾಗಿದ್ದು, ಉಳಿದ ಭಗ್ನಾವಶೇಷಗಳನ್ನು ಮೂರು ದಿನಗಳಲ್ಲಿ ಸಂಪೂರ್ಣವಾಗಿ ತೆರವುಗೊಳಿಸಲಾಗುವುದು.

ಮುಂದುವರೆದಂತೆ ಬಿಬಿಎಂಪಿ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವ ಪ್ರದೇಶದ ಕೆರೆಯ ಅಂಗಳದಲ್ಲಿ ಯಾವುದೇ ಅನಧೀಕೃತ ಕಟ್ಟಡಗಳ ನಿರ್ಮಿಸುತ್ತಿರುವುದು ಕಂಡು ಬಂದಿರುವುದಿಲ್ಲ. ಹಾಗೂ ಕೆರೆಯ ಸದಹದ್ದನ್ನು ಸಹಾಯಕ ನಿರ್ದೇಶಕರು ಭೂ ದಾಖಲೆಗಳು ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು ರವರು ಗುರುತಿಸಿ ಅನಧೀಕೃತ ಒತ್ತುವರಿ ಕಟ್ಟಡಗಳ ಪಟ್ಟಿಯನ್ನು ನೀಡಿದ್ದಲ್ಲಿ ತೆರವುಗೊಳಿಸಲು ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗುವುದು.

ಇನ್ನೂ ಮುಂದೆ ಯಾವುದೇ ಕಟ್ಟಡದ ಭಗ್ನಾವಶೇಷಗಳನ್ನು (ಡೆಬ್ರೀಸ್) ಅನಧೀಕೃತವಾಗಿ ಸುರಿಯದಂತೆ ಮಾರ್ಷಲ್‌ಗಳನ್ನು ನಿಯೋಜಿಸಿ ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗುವುದೆಂದು ಈ ಮೂಲಕ ತಮ್ಮ ಅವಗಾಹನೆಗಾಗಿ ಸಲ್ಲಿಸಲಾಗಿದೆ.

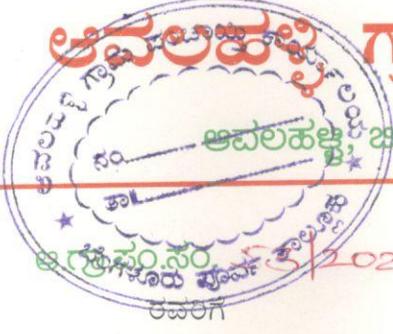
ತಮ್ಮ ವಿಶ್ವಾಸಿ

  
ಜಂಟಿ ಅಯುಕ್ತರು  
ಪುಟ್ಟ ಅಯುಕ್ತರು  
ಮಹದೇವಪುರ ಪಾಲಯ  
ಬೆಂಗಳೂರು ಜಿಲ್ಲೆ, ಬೆಂಗಳೂರು-48

ಪ್ರತಿಯನ್ನು:-

1. ಕರ್ನಾಟಕ ಮಾಲಿನ್ಯ ಪರಿಸರ ಅಧಿಕಾರಿ ಹಾಗೂ ಸದಸ್ಯ ಸಂಚಾಲಕರು ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ ಮಹದೇವಪುರ ರವರ ಮಾಹಿತಿಗಾಗಿ.

# ಆವಲಹಳ್ಳಿ ಗ್ರಾಮ ಪಂಚಾಯತಿ ಕಾರ್ಯಾಲಯ



ಆವಲಹಳ್ಳಿ, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು

ದಿನಾಂಕ : 16.10.2021

ಆವಲಹಳ್ಳಿ ಗ್ರಾಮ ಪಂಚಾಯತಿ ಕಾರ್ಯಾಲಯ  
2021-22  
ರವರಿಗೆ

ಪರಿಸರ ಅಧಿಕಾರಿ ಹಾಗೂ  
ಸದಸ್ಯ ಸಂಚಾಲಕರು ಪ್ರಾದೇಶಿಕ  
ಕಛೇರಿ- ಮಹದೇವಪುರ

ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು ಹಳೇ ಮದ್ರಾಸ್ ರಸ್ತೆಯಲ್ಲಿರುವ ಎಲೆ ಮಲ್ಲಪ್ಪನ  
ಚೆಟ್ಟಿ ಕೆರೆಗೆ ಹೊಂದಿಕೊಂಡಿರುವ ಪ್ರದೇಶಗಳಲ್ಲಿ ಸ್ವಚ್ಛತೆಯ ಕುರಿತು.

ಉಲ್ಲೇಖ:- ತಮ್ಮ ಕಛೇರಿಯ ಪತ್ರದ ಸೂಚನಾ ಪತ್ರದ

ಸಂಖ್ಯೆ:ಕರಾಮಾನಿಮಂ/ಪ್ರಾ.ಕಮಪು/2021-22/707 ದಿನಾಂಕ 08/10/2021.

ಮೇಲ್ಕಂಡ ವಿಷಯ ಮತ್ತು ಉಲ್ಲೇಖಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕಿನ  
ಹಳೇ ಮದ್ರಾಸ್ ರಸ್ತೆಯಲ್ಲಿರುವ ಎಲೆ ಮಲ್ಲಪ್ಪನ ಶೆಟ್ಟಿ ಕೆರೆಯ ವಿಚಾರದಲ್ಲಿ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು  
ನ್ಯಾಯಪೀಠದ ಪತ್ರಕರಣ ಓ.ಎ ಸಂಖ್ಯೆ 195/2021 ರ ದಿನಾಂಕ08/09/2021 ರ ನಿರ್ದೇಶನ ಕುರಿತಂತೆ  
ಕೆರೆ ಮತ್ತು ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರದೇಶವನ್ನು ಮಲೀನಗೊಳಿಸದಂತೆ ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಸ್ಥಳ  
ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಆವಲಹಳ್ಳಿ ಗ್ರಾಮ ಪಂಚಾಯತಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಆವಲಹಳ್ಳಿ  
ಗ್ರಾಮವು ಒಳಗೊಂಡಿದ್ದು ಸದರಿ ಗ್ರಾಮದ ಕೆರೆಗೆ ಹೊಂದಿಕೊಂಡಿರುವ ಗ್ರಾಮಗಳ ಪರಿಮಿತಿಯಲ್ಲಿ  
ಹಾಗೂ ಪ್ರದೇಶಗಳಲ್ಲಿ ಸ್ವಚ್ಛತೆಯನ್ನು ಕಾಪಾಡಲು ಹಾಗೂ ಸಾರ್ವಜನಿಕರು ಕಸ ಎಸೆಯದಂತೆ  
ಮುನ್ನೆಚ್ಚರಿಕೆ ಕ್ರಮಗಳನ್ನು ತೆಗೆದುಕೊಳ್ಳಲಾಗುವುದು ಎಂದು ತಮ್ಮಲ್ಲಿ ವಿನಯಪೂರ್ವಕವಾಗಿ ವರದಿ  
ಸಲ್ಲಿಸಲಾಗಿದೆ.

ವಂದನೆಗಳೊಂದಿಗೆ,

ತಮ್ಮ ವಿಶ್ವಾಸಿ

✓ ಪಂಚಾಯತಿ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿ  
ಆವಲಹಳ್ಳಿ ಗ್ರಾಮ ಪಂಚಾಯತಿ  
ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ,  
ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು



ಕಛೇರಿ : ☎ 080-25616888

# ಕಿತ್ತಗನೂರು ಗ್ರಾಮ ಪಂಚಾಯಿತಿ ಕಾರ್ಯಾಲಯ

ಕಿತ್ತಗನೂರು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ.

ಕಿ.ಗ್ರಾ.ಪಂ.ಸಂ. ೧/೧೦/೨೦/೧. ೨೦೨೧/೧೨

ದಿನಾಂಕ : 13/11/2021

ರವರಿಗೆ

ಪರಿಸರ ಅಧಿಕಾರಿ ಹಾಗೂ  
ಸದಸ್ಯ ಸಂಚಾಲಕರು ಪ್ರಾದೇಶಿಕ  
ಕಛೇರಿ-ಮಹದೇವಪುರ

ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕಿನ ಹಳೇ ಮದ್ರಾಸ್ ರಸ್ತೆಯಲ್ಲಿರುವ  
ಎಲೆ ಮಲ್ಲಪ್ಪನ ಚಿಟ್ಟಿ ಕೆರೆಗೆ ಹೊಂದಿಕೊಂಡಿರುವ ಪ್ರದೇಶಗಳಲ್ಲಿ  
ಸ್ವಚ್ಛತೆಯ ಕುರಿತು.

ಉಲ್ಲೇಖ: ತಮ್ಮ ಕಚೇರಿಯ ಪತ್ರದ ಸೂಚನಾ ಪತ್ರದ  
ಸಂಖ್ಯೆ:ಕರಾಮಾನಿಮಂ/ಪ್ರಾ.ಕಮಪು/2021-22/707 ದಿನಾಂಕ  
08/10/2021.

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ಮೇಲ್ಕಂಡ ವಿಷಯ ಮತ್ತು ಉಲ್ಲೇಖಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ  
ತಾಲ್ಲೂಕಿನ ಹಳೇ ಮದ್ರಾಸ್ ರಸ್ತೆಯಲ್ಲಿರುವ ಎಲೆ ಮಲ್ಲಪ್ಪನ ಚಿಟ್ಟಿ ಕೆರೆಯ ವಿಚಾರದಲ್ಲಿ ಮಾನ್ಯ  
ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಪೀಠದ ಪ್ರಕರಣ ಓ.ಎ ಸಂಖ್ಯೆ 195/2021 ರ ದಿನಾಂಕ  
08/09/2021 ರ ನಿರ್ದೇಶನ ಕುರಿತಂತೆ ಕೆರೆ ಮತ್ತು ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರದೇಶವನ್ನು  
ಮಲೀನಗೊಳಿಸದಂತೆ ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಸ್ಥಳ ಪರಿವೀಕ್ಷನೆ ಸಮಯದಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ  
ಕಿತ್ತಗನೂರು ಗ್ರಾಮ ಪಂಚಾಯಿತಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಕಿತ್ತಗನೂರು,ಕುರುಡುಸೋಣ್ಣೇನಹಳ್ಳಿ ಹಾಗೂ  
ಹಳೇಹಳ್ಳಿ ಗ್ರಾಮಗಳು ಒಳಗೊಂಡಿದ್ದು ಸದರಿ ಗ್ರಾಮಗಳು ಕೆರೆಗೆ ಹೊಂದಿಕೊಂಡಿರುವ  
ಗ್ರಾಮಗಳ ಪರಿಮಿತಿಯಲ್ಲಿ ಹಾಗೂ ಪ್ರದೇಶಗಳಲ್ಲಿ ಸ್ವಚ್ಛತೆಯನ್ನು ಕಾಪಾಡಲು ಹಾಗೂ  
ಸಾರ್ವಜನಿಕರು ಕಸ ಎಸೆಯದಂತೆ ಮುನ್ನೆಚ್ಚರಿಕೆ ಕ್ರಮಗಳನ್ನು ತೆಗೆದುಕೊಳ್ಳಲಾಗುವುದು ಎಂದು  
ತಮ್ಮಲ್ಲಿ ವಿನಯಪೂರ್ವಕವಾಗಿ ವರದಿ ಸಲ್ಲಿಸಲಾಗಿದೆ.

ಇಂತಿ ತಮ್ಮ ವಿಶ್ವಾಸಿ

ಪಂಚಾಯಿತಿ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿಗಳು

ಕಿತ್ತಗನೂರು ಗ್ರಾಮ ಪಂಚಾಯಿತಿ

13/11/2021

## Report of Action taken by BWSSB for preventing the pollution of Yelemallappa chetty lake

Yelemallappa chetty lake is located on the eastern side of Bangalore city at an elevation of 903.26 meters above MSL with a Latitude of 13.030161N & Longitude 77.7279E having surface area of 508.00 Acres and catchment area of 2.87 Sqkm comes under KR Puram constituency maintained by Minor Irrigation depot. The Yelemallappa chetty lake catchment consist of core area, CMC area as well as 110 Villages on south & western side and village panchayat area on the Northern side. Now Sri J. Jagankumar Bangalore has filed a case in the Honble NGT vide Original application No 195 of 2021 (SZ) dated 8.09.2021 Chennai stating that untreated sewage is entering the Yelemallappa chetty lake and water body is contaminated and polluted the Water quality. In this connection Honble NGT in the order dated 8.09.2021 has appointed a joint committee comprising of 1) Deputy commissioner Bangalore Urban (2) Senior officer ministry of Environment & Forest (MoEF&CC) (3) Senior officer KSPCB and committee is directed to ascertain whether any untreated sewage is being let into the Yelemallappa chetty lake, ascertain the quality of water and if it is contaminated to trace out the source, suggest the appropriate remedial measures to restore the same to original position. Later on Deputy commissioner Bangalore Urban has convened a meeting in the DC office on 24.09.2021 and discussed regarding the sewage entry to lake. Also DC along with the committee has inspected the Yelemallappa chetty lake sewage entry points on 11.10.2021 and it was directed to submit the Action taken by the BWSSB to prevent the entry of untreated sewage in the Yelemallappa chetty lake.

Yelemallappa chetty lake is on the Downstream side of Hebbal valley receives discharge from the series of lakes such as Rachenahalli, Nagvara, Kalkere, Rampura. There are 02 inlet points to the lake and 01 outlet from the lake.

1. Inlet 01 from Seeghalli side which convey waste water from catchment areas of K R Puram, T C Palya, Basavanapura, Seeghalli and other surrounding areas. Sewage generated in this catchment will be conveyed partly to Basavanapura Pumphouse and partly to 15MLD STP at yelemallapachetty Lake. In this inlet treated water from the KR Puram STP is let into Vengiahnakere which enters the yelemallapachetty Lake along with waste water generated from the said area
2. Inlet 02 from Northern side which convey water from Hebbal valley coming from Core areas, CMC areas and 110 Villages under BBMP and other surrounding areas (village panchayat).

Under WWM Zone, existing STPs available in Hebbal Valley for treatment of Sewage Inflow is as below

Sl. No.	Name of the STP	Full Capacity of STP	Now Treating
1	Hebbal	100 MLD	75 MLD
2	Rajacanal (Two STPs of 40MLD)	80 MLD	80 MLD

  
Chief Engineer (WWM-110V)  
BWSSB

	capacity each )		
3	Horamavu	20 MLD	20 MLD
4	K R Puram (Old)	20 MLD	20 MLD
5	KR Puram (New)	20 MLD	15 MLD
6	Yellamallapa Chetty Lake	15 MLD	15 MLD
	<b>Total Capacity)</b>	<b>255 MLD</b>	<b>225 MLD</b>

BWSSB has take all necessary action to utilise the full capacity of the plant by linking the point and non points sources from entering into the drain before December-2022.

### Short Term Measures:

The works mentioned below will be taken as a short term measure to prevent the sewage entering to the lake from the Seegehalli side (Inlet no 1)

- 1) The work of providing and laying sewer network system for a length of 18.80Km to the areas like Happy Garden, Boosamartha Layout, Medahalli surrounding areas, Origin Layout, Nagarjuna Layout Brindavan Layout of Ward No 53 of BBMP KRPuram under GBWASP will be taken up under WWM 110V Zone and planned to be completed by the end of Dec 2022. Presently there is no sewer network in the said areas.
- 2) The sewage generated from the Devasandra, KR Puram, Railway colony, ITI Layout, Basavanapura is conveyed to the Basavanapura ISPS through the 450/600mm dia sewer which was laid very long back. From Basavanapura ISPS sewage will be pumped to the KR Puram STP. Now due to the fast development of the area existing sewer is overloaded and it is not possible to convey the full quantity of sewage to the Basavanapura ISPS. In this connection replacement of existing sewer submain by higher dia of 600/900 mm dia sewer line from Old Madras Road to Basavanapura ISPS under WWM Zone is being taken up and planned to be completed by the end of Dec 2022.

After the completion of the above two works and laterals linking works from maintainance division the sewage can be conveyed to Yelemallappa chetty STP and sewage entering the Yelemallappa chetty lake from Seegehalli side can be minimized

### **Long Term measure**

#### **Works taken up under WWM- 110 Villages Zone:**

1. Work of Providing Underground Drainage Facilities (Laterals) to Byatarayanapura & Mahadevapura Zone coming under 110 Villages of BBMP. The cost of the project as per the accepted evaluated tender costis Rs. 327 Crore. Under this project, the UGD laterals are provided in 110 Villages of Byatrayanapura Zone and Mahadevapura Zone under the catchment area of the Yellamallappa chetty lake. The villages under this catchment are Dasarahalli , Rachenahalli, Thanisandra, Challakere, Horamavu Agara, Amani Byrathi Kane, Geddalahalli Kottanur Narayanapura, Kottanuru, N. Nagenahalli, Byrathi, Kalkere, Varanasi, K. Chennasandra, Kylashanahalli Bilishivale, Kalkere, Varanasi, and Horamavu Villages

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under GoK and Board funds. The total length taken under this catchment about 400 Kms, in this already around 340km of work was completed and balance 60 km will be completed December- 2022. This will prevent the sewage generated in the 110 Villages of Byatarayanapura and Mahadevapura zone coming under BBMP entering into the catchment area of the Yellamallappa chetty lake. The entire network sewer lines above villages will be commissioned after completion of the project work of JICA Assisted Bengaluru Water Supply & Sewerage Project III: (CWWS Stage-V: Contract Package CP-25, & part of CP-26 i.e., Engineering Construction and Commissioning of Sewage Treatment Plants and Intermediate Sewage Pumping Stations with Operation & Maintenance thereof for Seven Years (Works- A) and Procurement and Construction of Main Sewers including Manholes in Byatarayanapura Zone (Hebbal Catchment) (Works-B).

2. The work of JICA Assisted Bengaluru Water Supply & Sewerage Project III: (CWWS Stage-V: Contract Package CP-25, & part of CP-26 i.e., Engineering Construction and Commissioning of Sewage Treatment Plants and Intermediate Sewage Pumping Stations with Operation & Maintenance thereof for Seven Years (Works- A) and Procurement and Construction of Main Sewers including Manholes in Byatarayanapura Zone (Hebbal Catchment) (Works-B). at evaluated tender cost of Rs. 320 Crore.

The 110 villages of the catchment area of the Yellamallappa chetty lake.

	Villages Covered under CP-25	Villages Covered under CP-26
1	Dasrahalli	Kalkare
2	Rachnehalli	Varanasi
3	Thanisandra	K Chennasandra
4	Chalakere	Horamavu
5	HoramavauAgara	
6	Amani Byaratahikane	
7	Geddalahalli	
8	KottanurNarayanapura	
9	Kottanur	
10	N Naganehalli	
11	Byrathi	
12	Kylasanahalli	
13	Bilishivalli	

Under this package these work will take up total 37 MLD 4 STPs, 2 ISPSs, and sewer length of 52.17 Kms under CP-25 of Bytrayanapura zone and 8.15 Kms under CP-26 of the Mahadevapura zone proposed gravitating the sewage to STPs/ISPSs, otal length of sewer lines

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to 60.32 Kms. In the Yellamallappa chetty lake catchment area of one 17MLD STP will be constructed in Rampura lake and around 40 km Sewer line will be taken up in his project, the work will be completed by the year end of 2025. After completion of 17 MLD capacity Bilishivalli STP in Rampura lake the balance packets laterals and linking works in all villages under this catchment will be taken and completed by end of 2026.

The success of Completing the project and controlling discharge of raw sewage in to lake will also depends on BBMP with ensure of Buffer space all along the river stream/drain and revenue department.

3. From the past one decade there is past development in the growth of the North side of Bangalore city both horizontally and vertically construction of more high rise buildings due to Kempegowda International Airport, KIADB Industrial Area and Hardware park resulting in exponential growth of population and this results in the generation of more quantity of sewage than what it was projected earlier . This necessitates laying of sewer network in the newly developed area & construction of New STPs for treating additional Sewage generated from Hebbal valley.

The proposed STPs under DPR stage are as below

Sl. No.	Name of the STP	Fully Commissioned
A	Hebbal valley	
1	Hebbal	60 MLD
2	Rachenahalli	10 MLD
3	Horamavu	60 MLD
	<b>Total Capacity</b>	<b>130 MLD</b>

These works are planned to be completed by the year 2027. The cost of works under Long-term measures is needs to be supported with Government/External funding.

4. In this catchment area BDA formed and approved layouts are also there like Arkavathy layout for which, work will be taken after obtaining the formal assistance from BDA under Deposit contribution scheme

5. Sewage generated from private layouts are to be treated by them by having their own STPs these to be monitored by KSPCB. The Sewage generated from villages outside BBMP area will has to be monitored by KPCB and village panchayaths.

After completion of the all above works discharge of raw sewage will be reduced and the water quality will be improved.

  
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40	Free Ammonia as N	mg/L	-	-	-	-	-	-	0.15	"D"									
41	Carbonate (CO <sub>3</sub> )	mg/L	-	-	-	-	-	-	-	"D"									
42	Bicarbonate (HCO <sub>3</sub> )	mg/L	-	-	-	-	-	-	-	"D"									
43	Arsenic	mg/L	-	-	-	-	-	-	-	"D"									

Inference : Conforms to Class

Class of water	Designated Best use
A	Drinking Water Source without conventional treatment but after disinfection.
B	Outdoor bathing (Organized)
C	Drinking Water Source without conventional treatment and disinfection.
D	Propagation of Wild Life, Fisheries.
E	Irrigation, industrial cooling, controlled waste disposal.

  
 Environmental Officer  
 Regional Office - Mahabaleswara







Inference : Conforms to Class

Class of water	Designated Best use	"D"	"D"	"D"	"D"	"D"	"E"	"D"	"D"	"D"	"D"	"D"
A	Drinking Water Source without conventional treatment but after disinfection.											
B	Outdoor bathing (Organized)											
C	Drinking Water Source without conventional treatment and disinfection.											
D	Propagation of Wild Life, Fisheries.											
E	Irrigation, industrial cooling, controlled waste disposal.											

  
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36	Manganese	mg/L	-	-	-	-	-	-	BDL	-	-	-	-
37	surfactants	mg/L	-	-	-	-	-	-	34	94	43	-	-
38	Fecal Streptococci	MPN/100ml	-	-	-	-	-	-	536	216	316	192	-
39	Bicarbonate (HCO <sub>3</sub> )	MPN/100ml	-	-	-	-	-	-	Nil	Nil	Nil	Nil	Nil
40	Carbonate (CO <sub>3</sub> )	MPN/100ml	-	-	-	-	-	-	"E"	"D"	"D"	"D"	"D"

Inference : Conforms to Class

Designated Best use

Class of water	Designated Best use
A	Drinking Water Source without conventional treatment but after disinfection.
B	Outdoor bathing (Organized)
C	Drinking Water Source without conventional treatment and disinfection.
D	Propagation of Wild Life, Fisheries.
E	Irrigation, industrial cooling, controlled waste disposal.

Environmental Officer

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